IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 1022/2016

IN THE MATTER OF:		
 GSC Industries Pvt. Ltd.		Petitioner
v.		
Metaphor Exports Pvt. I	td.	Respondent
SECTION: UNDER SECTION 560(6)		
		Order delivered on 05.09.2017
Coram:		
CHIEF JUSTICE M.M. KUMAR		
Hon'ble President		
Deepa Krishan		
Hon'ble Member (T)		
For the Petitioner(s)	:	Mr. Manoj Kumar Garg & Mr. Siddhartha Patra, Advocates
For the ROC Delhi	:	Mr. Manish Raj, Company Prosecutor

ORDER

Arguments heard. Order reserved.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

05.09.2017 Vineet

/RD (NR) Delhi